

(a) whether it is a fact that frequent violation of Border rules are witnessed in Indo-Bangladesh Border in West Bengal by the Bangladeshis ;

(b) how many foreign nationals have been detected by BSF in Border of West Bengal and Bangladesh during the 3 last years; and

(c) the steps Government propose to take to strengthen the vigil ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) The number of foreign nationals detected by the BSF on West Bengal-Bangladesh border was 4,120 in 1982; 9,548 in 1983; and 9,864 in 1984.

(c) Constant vigil is maintained by the BSF in the border. Additional BSF units have been inducted and more border out posts have been established. More watch towers are being erected and patrolling over land and riverine routes has been intensified.

#### Agitation in States Against Reservation Policy

15. SHRI SODE RAMAIAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the recent agitation against the reservation in Gujarat and Madhya Pradesh ;

(a) if so, the details and Central Government's stand on this issue ; and

(c) steps taken, if any, by the Union Government to intervene and settle the issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). Reports have been

received that the students in Gujarat and Madhya Pradesh started agitation in both states against the State Governments, decision to increase quota of reserved seats in professional College. The agitation has been in the form of boycott of classes and examinations, holding procession/rallies, bandh, forcible closure of shops etc.

According to the existing Central Government/U.G.C. guidelines on the subject, 22.5% of seats in all are required to be reserved for students belonging to SC/ST communities (15% for S. C. and 7.5% for S. T.). While Central universities are expected to follow the Central Government/U.C.C guidelines regarding reservation for SC/ST, the universities established under Acts of state Legislatures generally follow the reservation policy and instructions issued by the respective state Governments who are primarily responsible for implementation of reservation policy.

#### Anti-National Activities of Secessionist in J&K

16. SHRI MOHD. MAHFOJ ALI KHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the growing anti-national activities of the secessionist elements belonging to the so-called Kashmir Liberation Front in the State of Jammu and Kashmir and their recent violent demonstrations when some persons were killed in Srinagar in police firing ; and

(b) if so, the details thereof and the reaction of Government in regard thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHANAN) : (a) and (b). The Government are aware that some elements are indulging in secessionist and anti-national activities in Jammu and Kashmir. The Government views their activities with concern and brings them to the notice of the State Govt. for appropriate action under law.